

**HIGH COURT OF SIKKIM
GANGTOK**

Ref. No.481/Confdl./HCS

Date: 07.03.2025

O-F-F-I-C-E O-R-D-E-R

In terms of Office Order No. **1085/G/DOP** dated **26.02.2025** issued by the Department of Personnel, Government of Sikkim, **Ms. Aiswarya Rajya Rai**, Civil Judge-cum-Judicial Magistrate is hereby posted as **Civil Judge-cum-Judicial Magistrate, Namchi** and shall also hold additional charge of **Secretary, District Legal Services Authority, South & West at Namchi** with immediate effect.

Ms. Aiswarya Rajya Rai shall report to the District & Sessions Judge, at Namchi and Chairperson, District Legal Services Authority, Namchi on or before **10.03.2025** and thereafter shall undergo Induction training at the Sikkim Judicial Academy, Gangtok.

By Order,

sd/-
REGISTRAR
(JUDICIAL SERVICE)

Memo No. :V(13)Confdl./HCS/14465-97

Dated: 07.03.2025

1. Ms. Aiswarya Rajya Rai, Civil Judge-cum-Judicial Magistrate;
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
3. Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim;
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
5. Registrar General, High Court of Sikkim;
6. Registrar (Judicial Service), High Court of Sikkim;
7. Registrar, High Court of Sikkim;
8. Central Project Coordinator, High Court of Sikkim;
9. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
10. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
11. Chief Secretary, Government of Sikkim, Gangtok;
12. Secretary, Home Department, Government of Sikkim, Gangtok;
13. Secretary, Department of Personnel, Government of Sikkim, Gangtok;
14. Advocate General, Government of Sikkim, Gangtok;
15. Additional Advocate General, Government of Sikkim, Gangtok;
16. Director, Sikkim Judicial Academy, Sokeythang;
17. Principal District & Sessions Judge & OSD to the Hon'ble the Chief Justice, High Court of Sikkim;

18. All District & Sessions Judges;
19. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
20. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
21. All Chief Judicial Magistrates-cum-Civil Judges (SD);
22. All Civil Judges-cum-Judicial Magistrates;
23. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts);
24. President, High Court Bar Association, Gangtok;
25. President, Namchi Bar Association, Namchi;
26. Deputy Solicitor General of India, Gangtok;
27. All District Magistrates;
28. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
29. All Section In-charge, High Court of Sikkim;
30. Notice Board;
31. Guard File and;
32. File.



CENTRAL PROJECT COORDINATOR